

**ITEM NO.107**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP (IB) No.216/ALD/2019**

**Date of Order: 26<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>PHOSPHATE INDIA PVT LTD V/S<br/>JAIPRAKASH ASSOCIATES LTD</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC</b>   |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 29<sup>th</sup> April, 2024.

**-Sd-**  
**(Court Officer)**

**26<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh*  
(Stenographer)